

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Application (ABA) No. _____ of 2020 (LD-VC No. 9 of 2020)

*[Sunil @ Jimmi Janakraj Gupta Vs. State of Maharashtra through its P.S.O., P.S. Sakharkhed,
Dist. Buldhana]*

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri R. S. Kurekar, Advocate for the applicant
Shri Ambarish Joshi, APP for the State

CORAM : M. G. GIRATKAR, J.

DATE : 27/04/2020

Stand over to 5-5-2020.

JUDGE

wasnik